

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 34 OF 2017 &
IA NO. 403 & 487 OF 2017

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

Electricity Department; A&N Administration & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhvani
Ms. Megha Bharara
Ms. Shefali Jain for R-1

Mr. Varun Pathak for R-3

Ms. Anindita Pujari
Ms. Kavita Bhardwaj

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.01.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt